

27 of the Gold (Control) Act, 1968 for issue of dealers' licences have been delegated to the Gold Control Officers of and above the rank of Assistant Collectors of Central Excise.

The total number of dealers' licences (inclusive of licences for export purposes) issued in the country under the said Act during the last three years are as follows :—

Year	Number of licences issued
1980	655
1981	689
1982	684

The number of applications received for issue of these licences in Bombay during the last three years are as under :—

Year	Number of applications received
1980	105
1981	118
1982	110

(c) and (d) As applications for issue of dealers' licences (for local sale as well as for export purposes) are considered in terms of Gold Control (Licensing of dealers) Rules, 1969 framed under the Gold (Control) Act, 1968 no arbitrary powers are enjoyed by the licensing authority. Further, decisions of the licensing authority are appealable under the said Act. The licensing authority takes note of the facts of population, demand for gold jewellery, experience of a person in gold business and work incidental thereto, expected turnover and general average turnover of other dealers in the place for issue of further licences.

World Bank Loan to India for Urban Improvement and Clearance of Slums

1060. SHRI BHEEKHABHAI : Will the Minister of FINANCE be pleased to state :

(a) Whether it is a fact that the World Bank has sanctioned a loan of about 25 million dollars to Government of India for Urban improvement and clearance of slums ;

(b) the names of slum clearance projects Statewise, if any ; and

(c) the repayment schedule of this loan by Government ?

THE MINISTRY OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) The World Bank has sanctioned a loan of \$24.1 million for assistance to an Urban Development Project covering selected cities in Madhya Pradesh. The Project envisages, among other things, area development schemes, improvement of slums and a provision of improvement of urban infrastructure services.

(b) Slum improvement schemes are proposed to be undertaken in the cities of Innore, Ujjain, Dewas, Durg, Raipur and Bhilai.

(c) The loan is repayable in 20 years inclusive of a grace period of 5 years. Repayment is to commence from 15.10.'88 and to end on 15.4.2003.

Direction to Financial Institutions to Protect Interests of Indian Share Holders

1061. PROF. MADHU DANDAVATE: Will the Minister of FINANCE be pleased to state :

(a) Whether it is a fact that following the large scale investment in 'Escorts' by a non-resident Indian, to prevent the takeover of 'Escorts' by non-resident Indians, the managements and financial institutions have been directed to protect the interests of the Indian shareholders ; and

(b) if so, whether the same policy is going to be pursued in relation to all other companies ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) and (b) In order to allay the apprehensions of some Indian industrialists the financial institutions, which have a significant shareholding in many important companies, have been instructed to use their voting power to prevent any threatened take over of managements of companies by those who do not reside in India.

Tourist Trade by Air to Valley of Kashmir

1062. SHRI ABDUL RASHID KABULI) : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether any survey has been made of tourist traffic to the valley of Kashmir in summer and winter months ; and

(b) whether adequate arrangements exists for Transportation of tourists by air, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSEED ALAM KHAN) : (a) No specific study has been made of the tourist traffic to the valley of Kashmir during summer and winter months has, normally, survey of tourist traffic is conducted on all India basis without any break up region or State-wise.

(b) Yes, Sir, Indian Airlines is operating the following services :

- (i) Delhi-Srinagar-Delhi (IC-427/428)-Airbus-Daily.
- (ii) Delhi-Amritsar-Srinagar (IC-423/424)-B-737 from 16th April to 25th July-Daily. 26th July-B-737-5 times a week.
- (iii) Delhi-Srinagar-Delhi (IC-425/426) From 15th May to 25th July-Airbus-Daily From 26th July-B-737-5 times, a week.

(iv) Jammu-Srinagar-Jammu (B-737 service)-Daily.

(v) Jammu-Srinagar-Jammu (B-737)-3 times a week.

(vi) Delhi-Chandigarh-Jammu-Srinagar-6 days a week, Jammu-Srinagar-Jammu once a week.

Export of Meat And Livestock

1063. SHRI AHMED MOHAMMAD PATEL : Will the Minister of COMMERCE be pleased to state :

(a) the amount of meat and livestock exported during the year 1982-83 ,

(b) the names of the countries to whom exported ; and

(c) what measures are being taken to ensure the quality of meat and livestock to its export ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) The amount of meat and livestock exported during 1982-83 as per provisional figures available with Directorate General of Commercial Intelligence and Statistics are as under :—

	Value Rs. in lakhs
	Year
	(1982-83 (April. 82 to Jan. 83))
Livestock (Live-animals chiefly for food)	719
Meat (Meat and Meat preparations)	6550

(b) The main countries to whom exports have taken place includes U.A.E Kuwait, Saudi Arabia, Oman, Bahrain, Iran, Malaysia, Rumania, Egypt etc.

(c) It has been proposed to tighten up the existing quality control measures and to consider introduction of compulsory pre-